

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2020 (TUESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders (For supply of three more paper books)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
2.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	Anju Bhushan Gupta

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders (Fixing date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 869 of 2019 <b>Part Heard</b>	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1
2.	Competition Appeal (AT) No. 11 of 2018 <b>Part Heard</b>	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
3.	Competition App. (AT) No. 17 of 2018 <b>Part Heard</b>	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R-CCI)
4.	Competition App. (AT) No. 18 of 2018 <b>Part Heard</b>	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
5.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) <b>Part Heard</b>	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal

**For Orders (Final Hearing)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 957 of 2019  <b>Part Heard</b>	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors.  <b>With</b>	Manmeet Singh	Misha, Bishwajit Dubey
<b>7.</b>	Comp. App. (AT) (Ins) No. 1034 of 2019  <b>Part Heard</b>	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors.  <b>With</b>	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
<b>8.</b>	Comp. App. (AT) (Ins) No. 1035 of 2019  <b>Part Heard</b>	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors.  <b>With</b>	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
<b>9.</b>	Comp. App. (AT) (Ins) No. 1055 of 2019  <b>Part Heard</b>	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd. & Ors.  <b>With</b>	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
<b>10.</b>	Comp. App. (AT) (Ins) No. 1074 of 2019  <b>Part Heard</b>	Medi Carrier Pvt. Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd. & Anr. <b>With</b>	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
<b>11.</b>	Comp. App. (AT) (Ins) No. 1126 of 2019  <b>Part Heard</b>	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd. <b>With</b>	Atul Shanker Mathur	Vaijayant Paliwal
<b>12.</b>	Comp. App (AT) (Ins) No. 1461 of 2019  <b>Part Heard</b>	State of Odisha & Ors. Vs. Bhushan Power & Steel Ltd. & Anr.	Kirti Mishra	

**For Admission (Review Case)**

<b>13.</b>	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
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**For Orders**

<b>14.</b>	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya- R1,2&3 Rishabh Jain-IRP Kumar Shivam
<b>15.</b>	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	Jeevan B. Panda
<b>16.</b>	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi- IRP

17.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
18.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	Anuradha Sharma	Lalit Bhasin
19.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
20.	Comp. App (AT) (Ins) No. 58 of 2020	Harrish Khurana Liquidator of TEIL Projects Ltd. Vs. Engineers India Ltd. & Anr.	D. Ramya Gayathri	

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**For Orders**

21.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh, LCN Shahdeo-IRP
22.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics & Constructions Pvt. Ltd. & Anr.  <b>With</b>	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
23.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd. & Ors. <b>With</b>	Mahesh Agarwal	Shashank Agarwal Mahima Singh
24.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd. & Ors. <b>With</b>	Mahesh Agarwal	Shashank Agarwal Mahima Singh
25.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd. & Ors.	Neena Nagpal	
26.	Comp. App. (AT) (Ins) No. 181 of 2018 & I.A. No. 2946 of 2019	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram

**03:30 PM**

**For Admission (After Notice)**

<b>27.</b>	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25
<b>28.</b>	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
<b>29.</b>	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee

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**By Order**

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**Registrar**